

Appendix 3

Details of State Finance Commissions

Table 3.1: First SFC Reports: Dates of Constitution, Report Submission & Action Taken

State	Date of Constitution of SFC	Date of Submission of SFC report	Date of Submission of ATR	Period covered By SFC
Andhra Pradesh	22.6.1994	31.5.1997	29.11.1997	1997-98 to 1999-2000
Arunachal Pradesh	21.5.2003	6.6.2003	3.7.2003	2003-04 to 2005-06
Assam	23.6.1995	29.2.1996	18.3.1996	1996-97 to 2000-01
Bihar	23.4.1994/ 2.6.1999*	Not submitted	Not submitted	-
Chattisgarh	22.8.2003	Not submitted	-	-
Goa	1.4.1999	5.6.1999	12.11.2001	2000-01 to 2004-05
Gujarat	15.9.1994	RLBs-13.7.1998, ULBs Oct., 1998	Submitted	1996-97 to 2000-01
Haryana	31.5.1994	31.3.1997	1.9.2000	1997-98 to 2000-01
Himachal Pradesh	23.4.1994	30.11.96	5.2.1997	1996-97 to 2000-01
Jammu & Kashmir	24.4.2001	May, 2003	Not submitted	2004-2005 (Interim)
Jharkhand	28.1.2004	Not submitted		Not specified
Karnataka	10.6.1994	RLBs-5.8.1996, ULBs 30.1.1996	31.3.1997	1997 -98 to 2001-02
Kerala	23.4.1994	29.2.1996	13.3.1997	1996-97 to 2000-01
Madhya Pradesh	17.8.1994	20.7.1996	20.7.1996	1996-97 to 2000-01
Maharashtra	23.4.1994	31.1.1997	5.3.1999	1996-97 to 2000-01 #
Manipur	22.4.1994/ 31.5.1996	December, 1996	28.7.1997	1996-97 to 2000-01
Meghalaya	SFC not yet constituted	73rd Amendment not applicable as traditional Local Institution of Self Government exists in these States		
Mizoram	SFC not yet constituted			
Nagaland	SFC not yet constituted			
Orissa	21.11.1996/ 24.8.1998*	30.12.1998	9.7.1999	1998-99 to 2004-05 §
Punjab	July, 1994	31.12.1995	13.9.1996	1996-97 to 2000-01
Rajasthan	23.4.1994	31.12.1995	16.3.1996	1995-96 to 1999-2000
Sikkim	23.4.1997/ 22.7.1998*	16.08.1999	June, 2000	2000-01 to 2004-05
Tamil Nadu	23.4.1994	29.11.1996	28.4.1997	1997-98 to 2001-02
Tripura	RLBs-23.4.1994, ULBs-19.8.1996	RLBs-12.1.1996, ULBs-17.9.1999	RLBs-O 1.4.1997 ULBs-27.11.2000	RLBs-Jan.1996. Jan.2001 ULBs-1999-00 to 2003-04
Uttar Pradesh	22.10.1994	26.12.1996	20.1.1998	1996-97 to 2000-01
Uttaranchal	31.1.2001	2002	3.7.2004	2001-02 to 2005-06
West Bengal	30.5.1994	27.11.1995	22.7.1996	1996-97 to 2000-01

* : Date of reconstitution. In case of Gujarat, the SFC report on RLBs was submitted prior to the reconstitution of the SFC.

: As per the ATR, the SFC recommendations shall be effective from 1.4.1999.

§ : Though SFC was asked to submit the report covering a period of five years w.e.f. 1.4.1998, its report covers the period from 1998-99 to 2004-05.

Source : Report of the Twelfth Finance Commission, Government of India, 2004.

Appendix 3 (Concl.)
Details of State Finance Commissions

Table 3.2: Second SFC Reports: Details of Constitution, Report Submission & Action Taken

Sl. No	State	Date of Constitution of SFC	Date of submission of SFC report	Date of submission of ATR	Period covered by SFC
1.	Andhra Pradesh	8.12.1998	19.08.2002	31.3.2003	2000-01 to 2004-05
2.	Arunachal Pradesh	Not constituted			
3.	Assam	18.4.2001	18.08.2003	Not submitted	2001-02 to 2005-06
4.	Bihar	June,1999	RLB-September, 2001	Not submitted	
			ULB- January, 2003	Not submitted	
5.	Chattisgarh	Not constituted			
6.	Goa	Not constituted			
7.	Gujarat	19.11.2003	Not submitted		2005-06 to 2009-10
8.	Haryana	6.9.2000	Not submitted		2001-02 to 2005-06
9.	Himachal Pradesh	25.5.1998	24.10.2002	24.06.2003	2002-03 to 2006-07
10.	Jammu & Kashmir	Not constituted			
11.	Jharkhand	Not constituted			
12.	Karnataka	October, 2000	December, 2002	Not submitted	2003-04 to 2007-08
13.	Kerala	23.06.1999	January, 2001	Not submitted	2000-01 to 2005-06
14.	Madhya Pradesh	17.06.1999	July, 2003	Not submitted	2001-02 to 2005-06
15.	Maharashtra	22.06.1999	30.3.2002	Not submitted	2001-02 to 2005-06
16.	Manipur	03.01.2003	Submitted	Not submitted	2001-02 to 2005-06
17.	Meghalaya				
18.	Mizoram				
19.	Nagaland				
20.	Orissa	5.6.2003	25.10.2003	Not submitted	2005-06 to 2009-10
21.	Punjab	Sep., 2000	15.2.2002	08.06.2002	2001-02 to 2005-06
22.	Rajasthan	07.05.1999	30.08.200 I	26.03.2002	2000-01 to 2004-05
23.	Sikkim	July, 2003	Not submitted		*
24.	Tamil Nadu	2.12.1999	21.5.2001	8.5.2002	2002-03 to 2006-07
25.	Tripura	29.10.1999	10.4.2003	Not submitted	2003-04 to 2007-08
26.	Uttar Pradesh	February, 2000	June, 2002	30.04.2004	2001-02 to 2005-06
27.	Uttaranchal	Not constituted			
28.	West Bengal	14.7.2000	6.2.2002	Not submitted	2001-02 to 2005-06
Constitution of Third SFCs					
1.	Andhra Pradesh	16-01-2003	Not Submitted	–	2005-06 to 2009-10
2.	Kerala	20-09-2004	Not Submitted	–	2006-07 to 2011-12
3.	Punjab	20-09-2004	Not Submitted	–	2006-07 to 2011-12

* : No specific period of coverage has been prescribed.

Source : Report of the Twelfth Finance Commission, Government of India, 2004.